

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:3178
ANSWERED ON:14.12.2006
CHANGES IN AUTO FUEL POLICY
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Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government proposes to make some changes in Auto Fuel Policy in regard to implementation of European emission standard;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Government has also received representations in this regard;
- (d) if so, the details thereof; and
- (e) the time by which the final decision is likely to be taken in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DINSHA PATEL)

(a) to (e): As per the Auto Fuel Policy approved by the Government, following quality of fuel has been introduced all over the country:-

Fuel quality	States/cities	Date of introduction
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Euro-III	13 cities (Delhi/National Capital Region, Mumbai, Petrol and Kolkata, Chennai, Bangalore, Hyderabad, Ahmedabad, Diesel Pune, Surat, Kanpur, Agra, Solapur and Lucknow)	1.04.2005
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BS-II Petrol	All over country	1.04.2005
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BS-II Diesel	All States except Rajasthan, West U.P, Uttranchal, M.P, Punjab, H.P and Jammu & Kashmir	1.04.2005
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Rajasthan		1.06.2005
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West UP and Uttranchal		1.07.2005
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Madhya Pradesh, Himachal Pradesh and Chandigarh		1.09.2005
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Punjab and Jammu & Kashmir		1.10.2005
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As per the road map provided in the Auto Fuel Policy, introduction of Euro IV equivalent norms in identified cities and Euro-III equivalent norms in the entire country is from 1-4-2010. It is subject to review based on the assessment of the impact of Bharat Stage-II norms in the entire country and Euro-III equivalent norms in identified cities. Ministry of Environment & Forests have initiated these studies in coordination with Central Pollution Control Board. It is expected that the final report based on data for three seasons would be compiled by October, 2007. The oil industry is planning for introduction of Euro- IV norms in the year 2010 in line with the Auto Fuel Policy.

Representations regarding advancement of schedule of implementation of Euro-IV in selected cities and Euro-III in rest of the country have been received in this Ministry. However, it has not been possible to accede to such requests as the assessment of the impact of Euro III in selected cities and Bharat Stage II in rest of the country has not been made. Besides, fuel quality upgradation projects are highly capital intensive requiring a gestation period of 36-48 months.